

12-43 1/2

The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill—1993

(As passed by Rajya Sabha)

SECRETARY-GENERAL : Sir, I lay on the Table the Prevention of Illicit traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1993, as passed by Rajya Sabha.

12-44 hrs.

STANDING COMMITTEE ON
TRANSPORT AND TOURISM

Second Report

[English]

SHRI PETER G. MARBANIANG (SHILLONG) : I beg to lay on the Table a copy (Hindi and English versions) of the Second Report of the Department-Related Parliamentary Standing Committee on Transport and Tourism on Government Policy on Private Air Taxi Operation and matters connected therewith.

12-45 hrs.

MATTERS UNDER RULE 377

(i) **Need to sanction grants under Accelerated Rural Water Supply Programme on the basis of the total value of the assets under the scheme.**

[English]

DR. VASANT NIWRUTTI PAWAR (Nasik) : Sir, under the accelerated Rural Water Supply Programme (RWSP), the Government allows 10 per cent of its annual outlay to be used for the maintenance and repairs. The provision for maintenance and repair of the water supply schemes must be determined on the basis of the total value of the assets created under the RWSP and not as a certain percentage of the total annual provision. Also, the expenditure on maintenance and repairs should be borne by the Central Government, Maharashtra Government and the local bodies. The Central Government has informed that the issue of increase in maintenance and repairs grants is under consideration and it will be resolved in the current financial year 1993-94. I request the Central

Government to take appropriate decision in the matter at the earliest.

(ii) **Need to sanction additional funds as working capital and for purchase of raw materials for N.T.C. mills in Bombay.**

SHRI SHARAD DIGHE (Bombay North Central) : Sir, the N.T.C. mills are making heavy losses due to poor utilisation of present productive capacity ranging between 8 per cent and 60 per cent. In Bombay, the losses of N.T.C. mills were Rs. 47.63 crores in the year 1990-91; Rs. 57.78 crores in 1991-92 and Rs. 158.83 crores in 1992-93. This is because of shortage of funds for purchase of raw-materials and working capital.

At present, about 3000 workers in Bombay are paid idle wages in these N.T.C. mills.

I, therefore, urge upon the Minister of Textiles to sanction additional funds as working capital and for purchase of raw-materials for the N.T.C. mills in Bombay.

(iii) **Need to look into reported large scale influx of arms and ammunition through Gujarat.**

[Translation]

SHRIMATI BHAVNA CHIKHLIA (Junagarh) : Mr. Speaker. Sir, according to newspaper reports a large quantity of explosive material and other lethal weapons have arrived in our country through Junagarh, Porbander, Jamnagar waterways. It is believed that the Pakistan intelligence agency is involved in it which want to create disorder and communal disturbance in India. It is utilising the services of an Islamic agency based in India for this purpose.

Therefore, I would like to request the Government to inquire into these matters and keep close vigil on the border alongwith waterways of the country.

(iv) **Need to provide more funds to State Government of Uttar Pradesh for providing relief to the people affected by drought in Badaun district.**

SHRI CHINMAYANAND SWAMI (Badaun) : Mr. Speaker. Sir, Badaun district, which comes under my Parliamentary Constituency is a most backward district of the State. 85 per cent of its population depend on agriculture for their livelihood. This district has 180 km. long border along Ganga river. There are many other small and big rivers passing through this district. Every year it is affected by flood which destroys the crops. This year the